

CENTRAL ELECTRICITY REGULATORY COMMISSION
4th Floor, Chanderlok Building, 36, Janpath, New Delhi- 110001
Ph: 23753942 Fax-23753923

Petition No. 113/2013

Date: 24.6.2013

To
The Deputy General Manager (Commercial),
Power Grid Corporation of India Limited,
Saudamini, Plot No. 2,
Sector-29, Gurgaon-122001

Subject: Approval of transmission tariff for 400 KV 1*63 MVAR Bus Reactor along with associated 400 KV bays at Satna S/S and 400 KV D/C QUAD BASSI-JAIPUR (RPVNL) LINE associated with Vindhyachal IV & Rihand III (1000MW) Generation Project in Western Region for tariff block 2009-14

Sir,

I am directed to refer to your petition mentioned above, and to request you to furnish following information on affidavit, with advance copy to the respondents/ beneficiaries, latest by 24.7.2013:-

- (i) Status of commissioning of Asset-2. Revised Management certificate and revised tariff forms as per revised anticipated DOCO (if there is any variation) or Actual DOCO, as the case may be, along with supporting documents for loans;
- (ii) Copy of loan Agreement with State Bank of India;
- (iii) Supporting documents for "Proposed Bond 13-14 @ 8.80% " and "Proposed Bond 12-13 @ 8.85%" for Interest Rate and Repayment schedule;
- (iv) Detailed working of IDC calculation and apportionment of IEDC and IDC to various assets of the project "Transmission System of Vindhyanchal – IV and Rihand - III" along with soft copy;
- (v) Reasons for considering exchange rate of 28.3.2013 (Thursday) as on DOCO i.e. 1.4.2013 instead of 30.3.2013 for the purpose of converting load in foreign currency;
- (vi) Year-wise reconciliation of additional capital expenditure and reasons for variation in these certificates issued by the same auditor (since additional capital expenditure submitted in Auditors' Certificate (element-wise) does not match with IDC and IEDC expenditure for Asset 1).

Yours faithfully,

(P.K. Sinha)
Assistant Chief (Legal)

